

CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF JMT AUTO LIMITED

Registered Office: - 224, A. J. C. Bose Road, Krishna Building, 9th floor, Room No. 902, Kolkata, West Bengal- 700017

This Corrigendum to the Detailed Public Statement ("Corrigendum") is being issued by D & A Financial Services (P) Limited ("Manager to the Offer"), for and on behalf of M/s Amtek Auto Limited ("Hereinafter referred to as "Acquirer") pursuant to and in Compliance with Regulation 3(1) and 4 of the SEBI (SAST) Regulations, 2011 as amended.

This Corrigendum should be read in continuation of and in conjunction with Detailed Public Statement ("DPS"), unless otherwise specified.

Capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to such terms in the DPS, unless otherwise defined.

The shareholders of JMT Auto Limited are requested to note that the developments/amendments with respect to and in connection with DPS are as under:

1. The revised schedule of activity pertaining to the Open Offer has been changed and shall be read as under.

S. No	Activity	Original Schedule (Days & Dates)	Revised Schedule (Days & Dates)
1.	Date of Public Announcement	Thursday, June 27 2013	Thursday , June 27 2013
2.	Date of Publication of Detailed Public Statement	Thursday, July 04 , 2013	Thursday, July 04 , 2013
3.	Filing of the Draft letter of Offer to SEBI	Thursday, July 11, 2013	Thursday, July 11, 2013
4.	Last Date for a competitive offer(s)	Thursday, July 25, 2013	Thursday, July 25, 2013
5.	Identified Date*	Monday, August 05, 2013	Monday, August 19, 2013
6.	Date by which Final Letter of Offer will be dispatched to the shareholders	Tuesday, August 13, 2013	Monday, August 26, 2013
7.	Last Date for revising the Offer Price/ Number of Shares.	Friday, August 16, 2013	Wednesday, August 28, 2013
8.	Date by which the committee of the independent directors of the Target Company shall give its recommendations.	Monday, August 19, 2013	Thursday, August 29, 2013
9.	Date of Publication of Offer Opening Public Announcement	Tuesday, August 20, 2013	Friday, August 30, 2013
10.	Date of commencement of Tendering Period (Offer Opening Date)	Wednesday, August 21, 2013	Monday, September 02, 2013
11.	Date of Expiry of Tendering Period	Wednesday, September 04,, 2013	Monday, September 16, 2013
12.	Last Date of communicating rejection/acceptance and payment of consideration for applications accepted/ return of unaccepted share certificates/ credit of unaccepted Equity Shares to Demat Account.	Thursday, September 19, 2013	Monday, September 30, 2013

**The identified date is only for the purpose of determining the public shareholders as on such date to whom the Letter of Offer would be mailed. It is clarified that all the Public Shareholders (registered or unregistered) are eligible to participate in this offer at any time prior to the closure of tendering period.*

The above dates where ever it appeared in the Detailed Public Statement be read accordingly.

The Board of Directors of the acquirer i. e. M/s Amtek Auto Limited having its Registered Office situated at Plot No. 16, Industrial Estate, Rozka Meo, P. O. Sohna, Mewat , Haryana- 122103, accepts full responsibility for the information contained in this Corrigendum to the Detailed Public Statement and also the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 2011 & subsequent amendments thereof.

This Corrigendum to the Detailed Public Statement will also be available on SEBI's [website at www.sebi.gov.in](http://www.sebi.gov.in).

Issued by Manager to the Offer on behalf of the Acquirers & PACs



D & A Financial Services (P) Limited

13, Community Centre, East of Kailash, New Delhi-110 065

Tel: (011) 26472557, 26419079, 26218274

Fax: (011) 26219491

Email: dafspi@gmail.com

Contact Person: **Mr. Priyaranjan**

Date : August 26, 2013

Place : New Delhi